

for adjudication on the right of recipients to receive the money.

(ii) A sum of Rs. 15.45 lakhs approximately, remains unpaid as there are disputes on the quantum of compensation and these cases have been referred to arbitration.

(iii) There is a large number of items involving small amounts of compensation, in which the parties are not appearing to receive payment. These amounts will eventually have to be deposited in the treasury as Revenue Deposits, if the parties do not turn up.

(c) All the pending cases can be settled finally by about early 1964 if the cases before the courts and arbitrations are decided within about a year.

#### Deafness

**493. Shri P. K. Deo:** Will the Minister of Health be pleased to state:

(a) whether false ear bones of plastic are being successfully used in U.K. to cure chronic deafness;

(b) whether similar attempts have been made in this country; and

(c) if so, with what result?

**The Minister of Health (Dr. Sushila Nayar):** (a) False ear bones of plastic have been used in U.K. to cure selected cases of chronic deafness successfully.

(b) and (c). It is understood that similar operations are being done in the Madras Medical College Hospital. The detailed information has been called for and will be laid on the table of the Sabha in due course.

#### Rural Electrification in Manipur

**494. Shri Rishang Keishing:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether arrangements for electrification of certain important towns

and villages in the plain and hill areas of Manipur have been completed; and

(b) if so, the number of towns and villages which will be electrified?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alageshan):** (a) and (b). 148 towns and villages were to be electrified during the Third Five Year Plan period. Out of these, 16 have been electrified up to 31-3-1962. The remaining work is in progress.

#### Imphal Water Supply Scheme

**495. Shri Rishang Keishing:** Will the Minister of Health be pleased to state:

(a) whether a temporary arrangement was made in 1961 to increase the quantity of the existing Imphal Water Supply Scheme;

(b) the volume of increase in the water supply and the cost incurred on it;

(c) to what extent the pipe line was damaged by recent flood water; and

(d) how long it will take to restore water supply?

**The Minister of Health (Dr. Sushila Nayar):** (a) Yes.

(b) The volume of increase in the water supply was 1.5 lakh gallons per day and the cost incurred was Rs. 69,758.57 nP.

(c) 3000 Rft. length of pipes was washed away.

(d) Permanent water supply was restored within 3 days and in regard to the restoration of the temporary water supply the matter is under investigation. It is difficult to indicate the time of restoration.

#### Quick Clearing Arrangements of Fruit in Guntur District

**496. Shri Kolla Venkaiah:** Will the Minister of Railways be pleased to state:

(a) whether the Guntur District lime-fruit growers and exporters' association presented to him on the

7th July, 1962 a memorandum requesting for quick clearing arrangements on railways from lime-fruit growing area to Howrah; and

(b) if so, the action taken in the matter?

**The Deputy Minister in the Ministry of Railways (Shri Shahmawaz Khan):** (a) Yes.

(b) Special arrangements were made to clear this traffic as a result of which 55 parcel vans loaded with lime were despatched from Tenali to Howrah by passenger parcel trains. In addition, compartments of the Janata Express and Howrah Mail were utilised for the conveyance of 200 bags and 50 bags lime a day respectively from Tenali. There was no further demand from the merchants and during the last few days of July 1962 the room on the Mail and Express trains was not fully utilised due to lack of demand.

#### Electricity in the Country

**497. Shri Kolla Venkaiah:** Will the Minister of Irrigation and Power be pleased to state:

(a) when the schemes for installation of generating capacity of electric power included in the Second Five Year Plan were submitted by the State Governments of Andhra Pradesh, Madras, Mysore and Maharashtra to the Central Government for giving necessary technical clearance by the Central Water and Power Commission and the Planning Commission;

(b) when the technical clearance for different schemes was given;

(c) whether any schemes included in the Second Five Year Plan are pending for technical clearance; and

(d) if so, the details thereof?

**The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan):** (a) to (d). A statement giving the requisite information is laid on the Table. [See Appendix I, annexure No. 56]

#### Freedom from Hunger

**499. Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the National Campaign Committee of 'Freedom-from-Hunger Campaign' has formulated a programme in this connection to be carried out in India;

(b) if so, the main features of this programme;

(c) when this campaign was started; and

(d) what are the achievements so far?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes, Sir.

(b) Undertaking informational, educational and research activities and carrying out action projects with a view to mitigating human miseries caused by hunger and mal-nutrition which is the main objective of the Campaign.

(c) 1st July, 1960.

(d) (i) A national Freedom-from-Hunger Campaign Fund has been established. Appeals for contributions to the Fund have been issued. Contributions to the Fund have been exempted from payment of income, gift and expenditure taxes.

(ii) Wide publicity is being given to the objectives of the Campaign through the circulation of literature on informational and educational activities. A symposium on the Campaign was held in January 1961. A number of research projects have been recommended to Research Institutes and State Governments for initiation.

(iii) A few action projects have been formulated, of which two, relating to the manufacture of scientificallly compounded poultry mash and improvement of fruit and vegetable production, are under the process of initiation. Due to paucity of funds, foreign assistance is being negotiated